

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.230- IA/344(AHM)2022  
ITEM No.231- IA/346(AHM)2022  
in  
**CP(IB) 142 of 2020**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

New King Abrasive  
V/s  
Prince Vitrified Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 10/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pratik Thakkar, Adv.  
For the Respondent : Mr. Manish Bhatt, Sr. Adv. a.w Vijay Patel, Adv. R-1  
to 4

**ORDER**

**IA/344(AHM)2022 & IA/346(AHM)2022**

Ld. Counsels for both sides are directed to file written submissions on or before next date.

List for further consideration on. 26.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**